

the Table a copy of Report of the Committee on Utilisation of External Assistance together with a statement containing Government's decisions on the recommendations of the Committee. [Placed in Library. See No. LT-2728/64].

MONOPOLIES COMMISSION

Shri T. T. Krishnamachari: I beg to lay on the Table a copy of the Government Notification dated 16th April, 1964 regarding the appointment of Monopolies Commission. [Placed in Library. See No. LT-2729/64].

ANNUAL REPORT OF DVC

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to lay on the Table a copy of Annual Report of the Damodar Valley Corporation and Audit Report for the year 1962-63 under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library. See No. LT-2730/64].

ANNUAL ACCOUNTS & AUDIT REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES

The Minister of Health (Dr. Sushila Nayar): I beg to lay on the Table a copy of Annual Accounts of the All India Institute of Medical Sciences, New Delhi, for the year 1962-63 along with the Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-2731/64].

NOTIFICATIONS UNDER CUSTOMS ACT AND CENTRAL EXCISE AND SALT ACT

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): I beg to lay on the Table—
(1) a copy each of the following

Notification under section 159 of the Customs Act, 1962:—

- | | | | |
|-------|------------|--------------|-----|
| (i) | G.S.R. 528 | dated the | 4th |
| | | April, 1964. | |
| (ii) | G.S.R. 529 | dated the | 4th |
| | | April, 1964. | |
| (iii) | G.S.R. 530 | dated the | 4th |
| | | April, 1964. | |
| (iv) | G.S.R. 531 | dated the | 4th |
| | | April, 1964. | |
| (v) | G.S.R. 532 | dated the | 4th |
| | | April, 1964. | |
| (vi) | G.S.R. 533 | dated the | 4th |
| | | April, 1964. | |

[Placed in Library. See No. LT-2732/64].

(2) a copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960:—

- | | | | |
|-------|------------|--------------|-----|
| (i) | G.S.R. 534 | dated the | 4th |
| | | April, 1964. | |
| (ii) | G.S.R. 535 | dated the | 4th |
| | | April, 1964. | |
| (iii) | G.S.R. 536 | dated the | 4th |
| | | April, 1964. | |
| (iv) | G.S.R. 537 | dated the | 4th |
| | | April, 1964. | |
| (v) | G.S.R. 538 | dated the | 4th |
| | | April, 1964. | |
| (vi) | G.S.R. 539 | dated the | 4th |
| | | April, 1964. | |

[Placed in Library. See No. LT-2733/64].

12.12 hrs.

*DEMANDS FOR GRANTS—contd. MINISTRY OF FINANCE

Mr. Speaker: The House will now take up discussion and voting on the Demands for Grants under the control of the Ministry of Finance.

*Moved with the recommendation of the President.